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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11779/2021

MADHU GUPTA

.....Petitioner

Through: Mr. Amit Chadha, Senior Advocate with Mr. Nishant Anand, Ms. Gunjan Bansal Anand and Mr. Naman Singhal, Advocates.

versus

DELHI DEVELOPMENT AUTHORITY THROUGH ITS
CHAIRMANRespondent

Through: Ms. Latika Malhotra, Advocate.

CORAM: HON'BLE MR. JUSTICE VIKAS MAHAJAN

> ORDER 09.04.2025

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CM APPL. 21138/2025

- 1. The present application has been filed by the applicant/petitioner seeking early hearing of the present petition.
- 2. For the reasons stated in the application, same is allowed.
- 3. Application stands disposed of.

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- 4. List on 09.05.2025.
- 5. The date already fixed, i.e. 04.09.2025 stands cancelled.

VIKAS MAHAJAN, J

APRIL 9, 2025/*jg*